Name of the Corporate Debtor: SHIRPUR GOLD REFINERY LIMITED; Date of Commencement of CIRP: 24-06-2024; List of Creditors as on: 07-05-2025; Name of IP: Mr. Ashish vyas; Process Number: 1; Last 5 digitod registration number: 12267 (Please click here for previous Lists of Creditors) (Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)		
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00			0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00			0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	4	7320471284	4	7286673669	63.94		31881488	1916127	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	4	1046378603	4	1044781363	9.17			1597240	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00			0	NA
6	Operational creditors (Employees)	0	0	0	0	0.00			0	NA
7	Operational creditors (Government Dues)	5	5675941179	5	3060288451	26.86		2615652728		Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	8	9732858	8	3522317	0.03			6210541	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00			0	NA
Total		21	14052523924	21	11395265800	100.00		2647534216	9723908	